

**PROCEEDINGS OF THE PRL. DISTRICT AND SESSIONS COURT,**  
**RAMANAGARA.**

**Sub:** Re Constitution of District Court accessibility Committee.

**Read:** 1. Letter No.HCC 45/2021 dated: 29.12.2021 of the Hon'ble High Court of Karnataka.  
2. Office note and orders passed on 28.01.2022.  
3. Office note and orders passed on 17.06.2022.

**ORDER NO: 271 /2022, RAMANAGARA, DATED: 17.06.2022.**

In pursuance of the directions issued by the Hon'ble High Court of Karnataka letter cited at read (1). "District Court Accessibility Committee" has been re constituted in Ramanagara Unit.

<b>District Court Accessibility Committee</b>	
<b>Sl. No.</b>	<b>Name &amp; Designation</b>
1	Sri. Gulzarlal D Mahavarkar., I Addl. District and Sessions Judge, Ramanagara.
2	Sri. Saraswathi K N ., Prl. Senior Civil Judge and CJM, Ramanagara.
3	Sri. Hanumantharaju. V., The President, Advocates Association, Ramanagara.
4	Smt. Meghana. P., The Software Technician, Ramanagara.
5	Sri. K.R. Ravikumar., SDA, Prl. District and Sessions Court, Ramanagara.

Sd/---  
(Sri.Parashuram Ningappa Koparde)  
Prl. District and Sessions Judge  
Ramanagara.